

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 6th of May, 2024

NO.HC.VII-54/2024/4134/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam to attend an "**Orientation Programme on New Criminal Laws**" scheduled to be held w.e.f **27-06-2024 to 29-06-2024** from **10:00 A.M. to 05:15 P.M.** at the Judicial Academy, Assam.

Sl. No.	Name of the Officer	Designation and Place of Posting
1.	Shri Chandan Saikia	Judicial Magistrate, 1 st Class, Dibrugarh
2.	Smti Jusmita Borgohain	Judicial Magistrate, 1 st Class, Boko
3.	Shri Pallav Ranjan Bora	Special Railway Magistrate, Tinsukia
4.	Smti Princy Agarwal	Judicial Magistrate, 1 st Class, Nagaon
5.	Smti Nabanita Buragohain	Judicial Magistrate, 1 st Class, Rangia
6.	Dr. Salma Begum Laskar	Civil Judge (Jr. Div.) No.3, Karimganj
7.	Shri Nitesh Sharma	Civil Judge (Jr. Div.) No.1, Nalbari
8.	Smti Pallavi Kalita	Judicial Magistrate, 1 st Class, Amingaon
9.	Smti Moazzida Begum	Civil Judge (Jr. Div.)- cum-Judicial Magistrate, 1 st Class, Abhayapuri
10.	Shri Haidar Ali	Judicial Magistrate, 1 st Class, Bokajan
11.	Shri Dimbeswar Roy	Judicial Magistrate, 1 st Class, Kamrup (M)
12.	Smti Nidhi Agarwal	Judicial Magistrate, 1 st Class, Hojai
13.	Smti Nilakshi Bhattacharya	Judicial Magistrate, 1 st Class, Barpeta
14.	Shri Sanjay Karmakar	Civil Judge (Jr. Div.)- cum-Judicial Magistrate, 1 st Class, Margherita
15.	Smti Debaborninee Devi	Civil Judge (Jr. Div.) No.2, Tinsukia
16.	Smti Reeti Goswami	Civil Judge (Jr. Div.) No.3, Dhubri
17.	Smti Bhashyarima Bhuyan	Civil Judge (Jr. Div.) No.4, Kamrup(M)

18.	Smti Dipika Sarma	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Bilasipara
19.	Shri Gitartha Kumar	Judicial Magistrate, 1 st Class, Chirang
20.	Shri Prosoon Sur	Civil Judge (Jr. Div.) No.5, Silchar
21.	Smti Margaret Thomas Deka	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Tihu
22.	Smti Purabi Rahang	Judicial Magistrate, 1 st Class, Darrang
23.	Smti Adrita Goswami	Judicial Magistrate, 1 st Class, Sonitpur
24.	Smti Dipshikha Pathak	Judicial Magistrate, 1 st Class, Nagaon
25.	Shri Manash Pratim Bhuyan	Civil Judge (Jr. Div.) Bilasipara
26.	Shri Dharendra Newar	Civil Judge (Jr. Div.) cum Judicial Magistrate, 1 st Class, South Salmara, Hatsingimari
27.	Smti Chayanika Hazarika	Civil Judge (Jr. Div.) –Cum- Judicial Magistrate, 1 st Class, Bajali
28.	Smti Mayurakshi Bordoloi	Civil Judge (Jr. Div.) No. 2, Nalbari
29.	Smti Puja Sarmah	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
30.	Shri HridayJyoti Kashyap	Judicial Magistrate, 1 st Class, Sonitpur
31.	Smti Pallavi Joshi	Civil Judge (Jr. Div.) No.1, Dhemaji
32.	Shri Hadi Alam	Judicial Magistrate, 1 st Class, Dima Hasao
33.	Smti Bristi Rekha Mahanta	Civil Judge (Jr. Div.) No. 2, Barpeta
34.	Smti Khushboo Damani	Civil Judge (Jr. Div.) No. 1 cum-Judicial Magistrate, 1 st Class, Karbi Anglong
35.	Shri Kaustabh Moni Sarma	Judicial Magistrate, 1 st Class, Tinsukia
36.	Shri Debanga Bhusan Goswami	Judicial Magistrate, 1 st Class, Dibrugarh
37.	Shri Pratik Parashar Sarmah	Judicial Magistrate, 1 st Class, Udalguri
38.	Smti Sukanya Hazarika	Judicial Magistrate, 1 st Class, Cachar
39.	Shri Anjan Nath	Judicial Magistrate, 1 st Class, Dibrugarh
40.	Shri Monosijo Bhattacharjee	Judicial Magistrate, 1 st Class, Karimganj
41.	Smti Sangeeta Hazarika	Judicial Magistrate, 1 st Class, Cachar

42.	Smti Jahnabi Das	Judicial Magistrate, 1 st Class, Darrang
43.	Smti Amrita Basumatary	Judicial Magistrate, 1 st Class, Baksa
44.	Shri Aditya Vikram Das	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Dima Hasao
45.	Smti Hema Prava Deouri	Civil Judge (Jr. Div.) No.3, Cachar
46.	Smti Monisha Das	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Dhakuakhana
47.	Smti Queensmita Saikia	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Jonai
48.	Shri Monojyoti Mili	Civil Judge (Jr. Div.) No.4, Cachar
49.	Smti Plabita Boro	Judicial Magistrate, 1 st Class, Golaghat
50.	Shri Deepseng Shyam	Civil Judge (Jr. Div.), No.2, Darrang

The nominated Officers are requested to report at the venue (**Judicial Academy, Assam**) on **27-06-2024 at 09:30 A.M.** for the aforesaid orientation programme.

By Order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII-54/2024/4135/A

Dated: 06-05-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judge,
Bajali / Baksa / Bongaigaon / Barpeta / Chirang / Cachar / Dhemaji /
Dhubri / Dibrugarh / Darrang / Dima Hasao / Golaghat / Hojai /

Kamrup(M) / Kamrup / Karimganj / Karbi Anglong / Lakhimpur / Nagaon / Nalbari / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri.

(He/She is requested to inform the concerned Judicial Officers under his/her control about this notification)

6. All the nominated Judicial Officers
7. The nominated Judicial Officers.

a. The nominated Judicial Officers ***willing to avail accommodation*** are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** on or before **10-05-2024** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Mobile Number (WhatsApp)

b. **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**

8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)